IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 11
(IB)-397(PB)/2018

IN THE MATTER OF:

Bank of India ... Petitioners/Applicant
Vs
Basic India Ltd ... Respondents

SECTION: Under Section 7 of the Insolvency & Bankruptcy Code CIRP

Order delivered on 12.03.2019

Coram:
CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:
For the Applicant: Mr. Anup Sood for the RP

ORDER

CA-432(PB)/2019

Notice of the application to non-applicant respondent for 02.04.2019

Process dasti as well.

List on 02.04.2019.

Sd/-
(M. M. KUMAR)
PRESIDENT

Sd/-
(S. K. MOHAPATRA)
MEMBER (T)

SHAMMY – 12.03.2019